

HIGH COURT OF JUDICATURE AT ALLAHABAD

Modification

DATED: ALLAHABAD: January 28, 2010

No. 55 /AR(S)/2010

The name of Sri Rakesh Kumar-VII in Court's Notification No.1908/AR(S)/2009 dated 11.12.2009 be read as Sri Rakesh Kumar-VI.

No. 56 /AR(S)/2010

The word Civil Judge in Court's Notification No.1876/AR(S)/2009 dated 11.12.2009 be read as Civil Judge, Junior Division.

No. 57 /AR(S)/2010

The name of Sri Qamruzzama Khan in Court's Notification No.1856/AR(S)/2009 dated 11.12.2009 be read as Sri Mohd.Qamruzzama Khan.

No. 58 /AR(S)/2010

The word Additional Chief Judicial Magistrate in Court's Notification No.1826/AR(S)/2009 dated 11.12.2009 be read as Additional Chief Metropolitan Magistrate.

No. 59 /AR(S)/2010

The name of Susri Divya Bahrgawa in Court's Notification No.1919/AR(S)/2009 dated 17.12.2009 be read as Susri Divya Bahrgava.

No. 60 /AR(S)/2010

The Court's Notification No.976/AR(S)/2009 dated 17.12.2009 be read as No.1976/AR(S)/2009 dated 17.12.2009 in place of No.976/AR(S)/2009 dated 17.12.2009.

No. 61 /AR(S)/2010

The name of Sri Poonam Karanwal in Court's Notification No.2041/AR(S)/2009 dated 17.12.2009 be read as Km. Poonam Karanwal.

No. 62 /AR(S)/2010

The name of Sri Satya Pal Singh in Court's Notification No.2071/AR(S)/2009 dated 17.12.2009 be read as Sri Satya Pal Singh Premi.

BY ORDER OF THE COURT,

Sd/-

**(DINESH GUPTA)
REGISTRAR GENERAL**

No. 45 /AR(S)/2010 Dated: Allahabad : January 28, 2010.

In continuation of Courts endorsement No. 613/AR(S)/2009 dated 11.12.2009, No. 621/AR(S)/2009 dated 17.12.2009 and No. 623/AR(S)/2009 dated 17.12.2009 copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Aligarh, Bareilly, Bulandshahar, Chitrakoot, Kanpur Nagar, Pilibhit Siddharthnagar & Unnao (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Section Officer (Admin. H) Section, High Court, Allahabad
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Aligarh, Bareilly, Bulandshahar, Chitrakoot, Kanpur Nagar, Pilibhit Siddharthnagar & Unnao. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)**